है कि टूंडला से दिल्ली तक के शेष भाग का विद्युतीकरण 1975-76 के अन्त तक कर दिया जायेगा। टूडला-दिल्ली विद्युतींकरण योजना के भाग के रूप मे दिल्ली क्षेत्र मे निम्नलिखित लाईनों का विद्यतीकरण किया जायेगा:—

Written Answers

- (1) साहिबाबाद-तिलक त्रिज-नई दिल्ली दिल्ली ।
- (II) सहिबाबाद-हजरत निजामुद्दीन-तुगलकाबाद ।
 - (11) साहिबाबाद-शाहदरा-दिल्ली।

**[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Out of the Kanpur-Delhi section of the Northern Railway, the Railway line upto Tundla has already been electrified and the remaining portion between Tundla and Delhi is expected to be electrified by the end of 1975-76. The following lines in the Delhi area will be electrified as part of Tundla-Delhi electrification scheme:—

- (i) Sahibabad Tilak Bridge New Delhi Delhi.
- (11) Sahibabad-Hazarat Nizamuddin-Tughlakabad.
 - (III) Sahibabad-Shahdra-Delhi]

APPOINTMENTS IN RAILWAYS THROUGH PUBLIC SERVICE COMMIISSION

426 SHRI SASANKASEKHAR SANYAL: Will the Minister of RAIL-WAYS be pleased to state:

- (a) the number of appointments, category wise, made in the various Zonal Railways during the years 1969, 1970 and 1971, through Public Service Commission or otherwise; and
- (b) how many of these, so appointed are residents of West Bengal, Orissa, Assam

Tripura, Meghalaya and other contiguous Eastern States and Territories?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) and (b) Information is being collected and will be laid on the table of the Sabha.

IMPROVEMENT OF OPERATIONAL EFFICIENCY OF POWER PROJECTS

- 427. SHRI D P SINGH · Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the Power Economy Committee had in its Report underlined that operational efficiency rather than inadequate investment, was the primary hurdle in power projects, and
- (b) if so what steps have been taken by Government to improve operational efficiency?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BRIJ NATH KUREEL); (a) and (b) The Power Economy Committee considered both improvement of operational efficiency as well as adequate investments as important for the power projects. The Government is already making a multipronged attack on the question of operational efficiency:—

- (i) The recommendations of the Power Economy Committee for improvement in economy and efficiency of power projects operation have been communicated to all the State Governments/State Electricity Boards for implementation.
- (ii) Two Teams of Experts, one for hydroelectric power stations and the other for thermal power stations are being set up for inspecting the power stations periodically, giving expert advise on operation and maintenance problems, and recommending appropriate procedures for operation and preventive maintenance.

^{** | |} English translation.

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- (iii) It has been decided that the Chairman of State Electricity Boards will meet in November every year for drawing up proper plans and schedules for coordinated operation of the different power systems and, particularly, coordinating the maintenance outages etc. So that the utilisation of generating plant can be optimised.
- (iv) Limited load despatch arrangements are being initiated in the northern and southern regions.
- (v) Training institutes have already been set up for giving in plant training in the operation and maintenance of thermal power stations for operational staff.

GROUPING OF NATIONAL OIL COMPANIES BY SRI LANKA

428. SHRI YOGENDRA SHARMA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government are aware that the State-owned Petroleum Corporation of Sri Lanka has proposed to set up an organisation of all national oil companies in the East;
- (b) if so, the names of the countries which are proposed to be grouped together; and
- (c) what is the reaction of Government in this regard?

THE MINISTER OF LAW AND JUS-TICE AND PETROLEUM AND CHEMI-CALS (SHRIH R. GOKHALF): (a) to (c) The Ceylon Petroleum Corporation has suggested to the Indian Oil Corporation. amongst others, that an organisation of national oil companies should be formed in the East and Middle-East with a view to strengthening the National Oil Companies engaged in various integrated phases of the oil industry and to enable them to assert complete control over home marketing operations, in the national interest. Amongst other things, the organisation will also endeavour to provide mutual technical and financial assistance for economic and technical development, promote research, and exchange knowledge on results of research between the member companies. The Indian Oil Corporation is in touch with the Ceylon Petroleum Corporation to clarify various issues relating to the formation of such an organisation and the scope of its functions. It will be possible for the Government of India to react to the move only when full details become available.

RECOGNITION OF UNIONS BY RAILWAY BOARD

429. SHRI YOGENDRA SHARMA: SHRI SITA RAM KESRI:

Will the Minister of RAILWAYS be pleased to state:

- (a) what are the criteria for recognising unions by the Railway Board;
- (b) what is the decision of the Board with regard to the recognition of sectional unions; and
- (c) what is the number of sectional unions which have so far approached the Board for recognition?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) and (b) Railway Board do not accord recognition to unions. Some of the important criteria subject to which the General Managers of the Railways may grant recognition to a union/Association of railway employees, depending on the need of a recognised Union/Association are:—

- (i) It must consist of a distinct class (that is non-gazetted) of Railway employees and must not be formed on the basis of any caste, tribe or religious denomination or of any group or section of such caste, tribe or religious denomination;
- (ii) all railway employees of the same class must be eligible for membership;
- (iii) it must be registered under the Indian Trade Unions Act;